700 (Esca) (8)

Declaration of Assets and Liabilities

ser	vice and preser	years, below the details of the asse		REPORTE	R	
spo A.	Details of	movable assets				
Sr. No.	Description	joint name indication the	Spouse Name(S) (VANDANA ANAND)	Dependant-1 Name	also have to be Dependant-2 Name	given) Dependa Name
(i)	Cash	Rs. 5,000/-	Rs. 5,000/-		F 2	
(ii)	Banking Financial Companies	Rs. 1,10,000/- (SBI Saving Account)	Rs. 68,000/- (SBI Saving Account)			
24 (iv)	Bonds, Debenture and Shares in companies	-NIL-	-NIL-			
(iv)	Other financial institutions, NSS, Postal Saving, LIC, Polices, etc	Rs. 24,496/- p.a (LIC) Rs. 53,509/- (SBI PPF)	-NIL-			
(v)	Motor Vehicles (details of make, etc.)	Honda Activa Scooter BR01HL6766	Maruti Suzki - Baleno Delta BR01HM6593			
(vi)	Jewellery (give details of weight and value)	Gold-20 gm (as per Market Rate)	Gold - 250 gm Silver - 500gm 1 Dimond Ring			
(vii)	Other assets such as values of claims / interests	-NIL-	-NIL-			

Note: Value of Bonds / shares / Debentures as per the latest market value in stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. <u>Details of Immovable assets</u>

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr.	Description	Self	Spouse	Dependant-1	Dependant-	Dependant-3
No.			Name(S) (VANDANA ANAND)	File	2 Name	Name
(i)	Agriculture Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-			
(ii)	Non-Agricultural Land -Location(s) -Survey Number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-			
(iii) Sr Loo	Buildings (Commercial and residential) -Location(s) -Survey/door number(s) -Extent (Total	Seli	-NIL-			
111	measurement) -Current market value	To the second se				
(iv)	House / Apartments, etcLocation(s) -Survey/door number(s) -Extent (Total measurement) -Current market value	-NIL-	-NIL-		(420)	i i i i i i i i i i i i i i i i i i i
(v)	Other (such as interest in property)	-NIL-	-NIL-			

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on 31.01.2024
(a)	(i) Loans from Banks	HDFC, Patna (Personal Loan - 10,00,000/-)	Rs. 9,52,534.67/-
l deser	(ii) Loans from financial institutions	-NIL-	/
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	-NIL-	
	(b) dues to departments dealing with supply of water	-NIL-	
	(c) dues to departments dealing with supply of electricity	-NIL-	

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	(d) dues to departments dealing with telephones	-NIL-		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	-NIL-		
	(f) Other dues, if any	-NIL-		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Assesment Year :- 2023-24 Income Tax :- Rs. 99,137/- PAN - BDRPG7874D		
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	-NIL-		
	(iii) Sales Tax [Only in case of proprietary business]	-NIL-		
	(iv) Property Tax	-NIL-		

C. <u>Personal Detail</u>	<u>ail</u>	
GPF/CPF/PRAN No. :-		110032775542
Gender	:-	M (M/F)
Date of Birth	:-	0 5 1 2 1 9 9 2 (DD/MM/YYYY)
Class/Group		B (A/B/C)
Cadre	:-	BIHAR LEGISLATIVE ASSEMBLY SERVICE
		(Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	<u> </u>	PATNA, BIHAR

I hereby declare that the above details are true to the best of my knowledge and

Signature: Dhizendra Ganzav Name of Employee: DHIRENDRÁ GAURAV Designation: REPORTER

Department: BIHAR LEGISLATIVE ASSEMBLY

Place: PATNA Date 06-02-2024

Note:

belief.

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.